

(xlviii) Report of the Hardoi Unnao Gramin Bank, Hardoi (U.P.) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(xlix) Report of the Krishna Grammeena Bank, Gulbarga (Karnataka) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(l) Report of the Kutch Gramin Bank, Bhuj (Gujarat) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(li) Report of the Jamnagar Gramin Bank, Jamnagar (Gujarat) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lii) Report of the Madhubani Kshetriya Gramin Bank, Madhubani (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(liii) Report of the Nalanda Gramin Bank, Biharsharif (Bihar) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(liv) Report of the Singhbhum Kshetriya Gramin Bank, Chaibasa (Bihar) for the year ended the 31st December, 1979 along with the Accounts and Auditor's Report thereon.

(lv) Report of the Sharda Gramin Bank, Satna (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lvi) Report of the Ellaquai Dehati Bank, Srinagar (Jammu and Kashmir) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lvii) Report of the Surguja Kshetriya Gramin Bank, Abmikapur (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lviii) Report of the Sree Anantha Grammeena Bank, Anantapur (Andhra Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

(lix) Report of the Bastar Kshetriya Gramin Bank, Jagdalpur (Madhya Pradesh) for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1556/80].

ANNUAL REPORT OF CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADE MARKS FOR 1979-80.

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks for the year 1979-80, under section 126 of the Trade and Merchandise Marks Act, 1958. (Placed in Library. See No. LT-1557/80].

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

DR. RAJENDRA KUMARI BAJPAI: (Sitapur): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to the Second Report.
